National Company Law Tribunal

Allahabad Bench

CPNO. 19/ALD/2018, CA NO.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Jaip Grace Associates Ltd with Jay Pee Informers Ltd with Jay Pee Informers Ltd Section of the Companies act/1 & B code: 230 1232 of the Companies act of 2013,

SI. NO.

Designation

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2. R. R. Agriml Adv. Pet.

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CP No. 19/ALD/2018, CA No. 174/ALD/2017

Shri R.P. Agarwal, advocate along with Harish Vaidh, Senior President Corporate Affairs. Shri Pradip Singh Sisodia, CGSC for Ministry of Corporate Affairs. Shri M.K.Bagri, OL on behalf of R.D.

In the present matter filing of representation affidavit/report of ROC/ OL as the case may be are awaited. Hence, further time is granted.

The petitioner counsel is further instructed to provide a spare copy of the present company petition to Shri Pradip Singh Sisodia, learned CGSC and Shri M. K. Bagri, OL.

The matter be listed on 8th March, 2018.

Date: 15/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)